

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/2094/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Chirang.

Dated Guwahati the 22<sup>nd</sup> May, 2020.

Sub: **Car Permission .**

Ref:- Your letter No. DJCH.I-5/P/2019-2020/1309 dated 19.05.2020.

Sir,

With reference to the above, I am to inform you that you have been asked to deal with the matter of Sri N.U.Ahmed, Addl. District & Sessions Judge, Bijni, Chirang regarding permission to proceed to Guwahati by his official vehicle, at your level.

Yours faithfully,

*Sdk*

**JT. REGISTRAR (VIGILANCE)**

2095A  
**Memo NO.HC.VII-08/2017/20957A, dated 22.5.2020**

Copy to:

1. Sri N.U. Ahmed, Addl. District & Sessions Judge, Bijni, Chirang.
2. ✓ The Project Manager, Gauhati High Court.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*